

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1405**

**TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2022/ SRAVANA 4, 1944 (SAKA)**

**REHABILITATION OF KASHMIRI PANDITS IN KASHMIR**

**†1405. SHRIMATI DELKAR KALABEN MOHANBHAI:  
SHRI KRUPAL BALAJI TUMANE:  
SHRI ARVIND GANPAT SAWANT:  
SHRI VINAYAK RAUT:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Kashmiri Pandits working under the Prime Minister package have resigned in protest of the killing of a Kashmiri Pandit in Kashmir recently;**

**(b) if so, the details thereof;**

**(c) the steps taken by the Government to stop the frequent attacks on the Kashmiri Pandits; and**

**(d) the immediate steps taken by the Government for the rehabilitation of the Kashmiri Pandits in Kashmir?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) and (b): As per information provided by the Government of Jammu and Kashmir, no Kashmiri Pandit working under the Prime Minister's Development Package has resigned recently in protest of the killing of a Kashmiri Pandit in Kashmir Valley.**

**(c): The Government has taken several measures to ensure safety of Kashmiri Pandits in the valley. These include a robust security and intelligence grid, day & night area domination, proactive operations against terrorists, round the clock checking at Nakas, patrolling in the areas where the Kashmiri Pandits reside, deployment of Security Forces at strategic points to thwart any terrorist attack.**

**(d): Under the Prime Minister's Development Package (PMDP), 5502 Kashmiri Migrants have been provided Government jobs. Government has also approved construction of 6000 transit accommodations for Kashmiri Migrant employees engaged/to be engaged in different departments of Govt. of Jammu and Kashmir in the valley. Further, the Government of Jammu and Kashmir has launched a portal on 7.9.2021 to address the grievances of Kashmiri Migrants.**

\*\*\*\*\*